

DELHI LEGISLATIVE ASSEMBLY
REVISED LIST OF BUSINESS

Thursday, 13th December, 2012/22Margashirsha, 1934 (Saka)
2.00 PM

1. **Question Hour:** Starred Questions as shown in the separate list to be asked and replies given.
2. **Special Mention (Rule 280): Following** Members to raise matters under Rule 280:
 1. Shri Shyam Lal Garg
 2. Shri Kulwant Rana
 3. Shri O.P. Babber
 4. Shri Mohan Singh Bisht
 5. Prof. Vijay Kumar Malhotra
 6. Shri Jai Bhagwan Aggarwal
 7. Shri Parduymn Rajput
 8. Shri Veer Singh Dhingan
 9. Shri A Dayanand Chandela A
 10. Shri Vipin Sharma
3. **Adoption of Report:**

Shri H.S. Balli
Shri Naseeb Singh to move the following motion:
"That this House agrees with the Third Report of the Committee on Government Assurances presented on 12th December, 2012."
4. **Papers to be laid on the Table:**
 1. **Smt. Sheila Dikshit, Chief Minister** to lay the copy of the following papers (English & Hindi Version):
 - (i) Explanatory Memorandum of Action Taken by the Govt. of NCT of Delhi on the Suggestions/Observations of the Public Grievances Commission made in its 11th Annual Report for the period 2008-2009.
 - (ii) Explanatory Memorandum of Action Taken by the Govt. of NCT of Delhi on the Suggestions/Observations of the Public Grievances Commission made in its 12th Annual Report for the period 2009-2010.
 - (iii) Notification No. F.14(9)/LA-2012/cons2law/148 dated 01.10.2012 regarding Amendment of Delhi Entertainment and Betting Tax Act. 1986.
 2. **Shri Haroon Yusuf, Minister of Power** to lay the copy of the following papers:
 - (i) Delhi Electricity Regulatory Commission (Renewable Purchase Obligation and Renewable energy Certificate Framework Implementation) Regulations, 2012.
 - (ii) The Annual Accounts of Delhi Electricity Regulatory Commission for the financial year 2011-12.
5. **Consideration and Passing of Bill:**

Smt. Sheila Dikshit, Chief Minister to move that "The Delhi Value Added Tax (4th Amendment) Bill, 2012 (Bill No. 15 of 2012) introduced on 12th December, 2012 be taken into consideration.
Also to move that the Bill be passed.
6. **Short Duration Discussion:**

Dr. Harsh Vardhan
Shri Mukesh Sharma
Dr. Narender Nath
to initiate discussion on power, water and increase in prices of LPG.

Delhi
13th December, 2012

P.N. Mishra
Secretary